

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**A.Nos. 67 of 2015 and 41 of 2015**

Dated : 07<sup>th</sup> April, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Appeal No. 67 of 2015**

**Chhattisgarh State Power Distribution Co. Ltd. ...Appellant(s)  
Versus  
Chhattisgarh State Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant :  
Counsel for the Respondent(s) :

**Appeal No. 41 of 2015**

**Chhattisgarh State Power Distribution Co. Ltd. ...Appellant(s)  
Versus  
Chhattisgarh State Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant : Mr. K. Gopal Choudhary  
Counsel for the Respondent(s) : Mr. Sandeep Rajpurohit for  
Mrs. Swapna Seshadri

**ORDER**

Mr. Gopal Choudhary, learned counsel for the appellant has been heard in Appeal Nos.41 of 2015 and 67 of 2015 in rejoinder submissions. His arguments are complete.

**Judgment Reserved**

**( I. J. Kapoor )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

sh/dk